

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 155/2024

**In the matter of:**

Mahavir Singh

.....Applicant

Versus

Govt. of N.C.T. of Delhi & Ors.

.....Respondent(s)

**NDOH: - 21.08.2025**

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Filed by:

New Delhi:

Dated: 07<sup>th</sup>.08.2025

Delhi Pollution Control Committee

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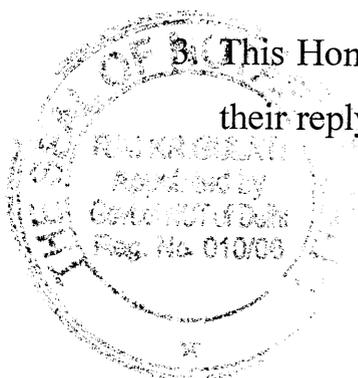
.....Respondent(s)

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER DATED 24.12.2024.**

I, Ajeeta Dayal Agrawal, Additional Director, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Additional Director, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That the present application was filed raising the grievance that illegal burning and dumping of plastic and electronic waste is taking place at the following locations:-
  - (a) Nerula Raod, Ranohola Extension, New Delhi – 110041
  - (b) Jharoda Kalan, New Delhi – 110072
  - (c) Bakkarwala Road, Mundka, New Delhi – 110041
  - (d) Tikri Kalan, New Delhi

3. This Hon'ble Tribunal was pleased to issue notices to all respondents to file their reply/ response vide order dated 24.12.2024.



4. That, in compliance with the order dated 24.12.2024, the DPCC officials conducted an inspection on 16.05.2025 and 23.05.2025 at above mentioned site. The following observations were made:

**A. Nerula Road, Ranohola Extension, New Delhi-110041:**

- i. The inspection team visited Nerula Road, Ranohola (Coordinates: 28.661221°N, 77.039858°E). At this site a big plot measuring approximately 2000-2500 square yards was observed with a tin shed in the corner, where plastic scrap was found stored in very large quantity in a unit. The site is located in residential area near Dada Ramher Dharamkanta. A worker present in the unit informed that Sh. Jasbeer Lakra (8178795530) is the owner of this site. He also informed that their activity is limited to the segregation and storage of plastic scrap, which is then transported to Bhiwani, Haryana for further processing. No evidence of plastic burning was found at the site.
- ii. In addition to the above coordinates mentioned above; 02 units namely, M/s Arjun Plastic, Plot No. 76, ground floor, Village Ranohola, Nangloi Pole No: MDKR-400, Near Harijan Basti, Delhi-110041 ([email-ariunplastic1@gmail.com](mailto:ariunplastic1@gmail.com)) & M/s Shir Balaji Enterprises, House No. 176, Pole No. 36, Village Ranohola, Near Balmiki Mandir, New Delhi-110041 were also found engaged in the similar activities as observed from outside. However, the persons present did not allow the officials to inspect them (coordinates-28.66123N, 77.03978E).

**B. Jharoda Kalan, New Delhi-110072:**

There was 01 coordinate provided by the complainant for this area. Along with that 02 other sites were found and the findings area as below:

- i. Several units were found engaged in the activity of storage and segregation of plastic medicine bottles, syringes, etc. in an open plot in residential area of Jharoda village (coordinates 28.66784N, 76.95431E).
- ii. Several units were found engaged in the activity of storage, transportation of plastic scrap in agricultural land in Baba Haridas Geetanjali Enclave, Jharoda Kalan Village (coordinates 28.66708N, 76.95588E).



- iii. Huge amount of plastic scrap was found stored alongside the newly constructed highway along Mungashpur Drain and BL Bhardwaj Charitable Hospital Road in Baba Haridas Nagar, Jharoda Kalan (coordinates- 28.662978, 76.960590 provided by complainant).

**C. Bakkarwala Road, Mundka, New Delhi-110041:**

- i. The team inspected multiple sites along and near Bakkarwala Road. A large quantity of plastic scrap was found scattered along the roadside, inside the drain and even on the ground meant for 'Chhath Pooja' (Coordinates: 28.666820°N, 77.039024°E provided by the complainant).

**D. Tikri Kalan, New Delhi:**

In this area, no coordinates were provided by the complainant. However, the entire area was combed and findings are as below:

- i. The team inspected various sites located on and around Firni Road, Tikri Kalan and it was observed that there are multiple locations in residential areas of Tikri Kalan where plastic scrap was found dumped in a vacant plot alongside firni road (coordinates-28.66368N, 77.04223E).
- ii. 02 units were found operational in the activity of "segregation and washing of plastic scrap" and "storage and segregation of plastic syringes and medicine bottles" in residential areas (surrounded by several vacant plots) alongside firni road near Shamshan Ghat (cremation ground), Tikri. These 02 units were being operated by Sh. Shamsher (7827619510) and Sh. Rajbir respectively (coordinates- 28.68139N, 76.97281E).
- iii. A large amount of Plastic waste was found dumped along the PVC road, Tikri Kalan and on the water logged open plot along the road. (coordinates- 28.68491N, 76.96485E).
- iv. A very large well established PVC market, Tikri was found on DDA land, where more than 50 units were present and all were observed to be engaged in the activity of "collection, storage, segregation and transportation of Plastic scrap". Almost in the whole market area, plastic scrap was found illegally dumped on the roads outside all of the

units creating encroachment on public land and vacant plots (coordinates- 28.67108N, 76.96709E).

- v. Also, on the outer side of PVC market, Tikri Kalan, a unit M/s Kaushiki Plastic was found engaged in the storage and segregation of plastic serap, with trucks being loaded on-site. It was a very large facility comprising multiple units operating within the same premises. A significant quantity of plastic waste was being stored in open areas without boundary enclosures (coordinates-28.67833N,76.96589E).
- vi. Also, many other units found outside of the PVC market boundary area engaged in the activity of storage of plastic scrap alongside Firni Road, Tikri (coordinates-28.67911N, 76.97310E), Details of 02 unit owners present at the site are as follows:
  - Mr. Rahul (Contact: 9205476726)-engaged in storage and trading of plastic scrap.
  - Mr. Naveen (Contact: 8178495873) and Mr. Vikas (Contact: 9910912984) – both involved in open storage of plastic waste.
- vii. On agricultural land alongside Firni Road, Tikri, a unit was found in the middle of agriculture fields engaged in the activity of plastic scrap storage (Coordinates: 28.67423°N, 76.96000°E).
- viii. At a location near PVC market, Tikri, plastic waste was found dumped on vacant plot along the road and remains of burnt waste was found (Coordinates: 28.66525°N, 76.95749°E).
- ix. Many units (approx. more than 20) were found engaged in the activity of PVC insoles/Shoes upper and soles/ soft PVC units were found on the outskirts of PVC market, Tikri, along Firni Road, near Shree RamchanderJi Dharam Kanta. Very large quantity (several tonnes) of PVC and rubber shoe soles were found kept inside the temporary structure units, encroached on road, in open plots. Many trucks were seen carrying these PVC/rubber soles in and out of the area. Almost in the whole street, PVC/rubber sole scrap was found illegally dumped on the roads outside all of the units creating encroachment on public land and vacant plots (coordinates-28.67766N, 76.96875E).

Copy of the inspection report dated 16.05.2025 and 23.05.2025 is enclosed herewith as **ANNEXURE-1** alongwith its enclosures .

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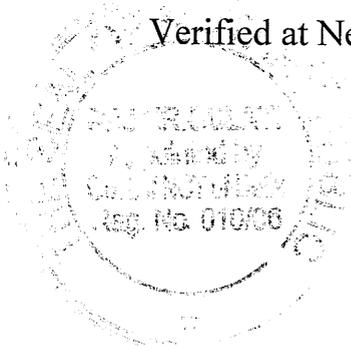
5. That subsequent to inspection, a letter was sent to Commissioner MCD on 18.06.2025 interalia requesting to take immediate and necessary action as per Master Plan of Delhi and action taken report be filed directly to this Hon'ble Tribunal in present proceeding. Copy of the letter dated 18.06.2025 issued to MCD is enclosed herewith as ANNEXURE-2.
6. That, DPCC has also issued a letter to the DDA regarding PVC market at Tikri Kalan interalia requesting to take immediate and necessary action as per Master Plan of Delhi and action taken report be filed directly to this Hon'ble Tribunal in present proceeding. Copy of the letter dated 18.06.2025 is enclosed herewith as ANNEXURE-3.
7. That it is most respectfully submitted that due to judgment passed by the Hon'ble Supreme Court in WP (C) 4677/1985 dated 07.05.2004, no industrial activity can be carried out in non-conforming/ residential area of Delhi. The Hon'ble Supreme Court vide order dated 04.11.2019 specifically cast responsibility of closure on impermissible activity on concerned Deputy Commissioner of MCD. Due to above facts, complaint received from plaintiff was forwarded to MCD.
8. That, in view of the above, the present action taken report may kindly be taken on record.

*Heelt*  
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 7 day of July, 2025.



ATTESTED  
*[Signature]*  
GOVT. OF NCT OF DELHI

*Heelt*  
DEPONENT

7 AUG 2025

Annexure-1

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1641127/2025/CMC 6 DPCC



DELHI POLLUTION CONTROL COMMITTEE  
DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)  
4<sup>th</sup> & 5<sup>th</sup> FLOOR ISBT BUILDING KASHIMERE GATE DELHI-6  
visit us at : <http://dpcc.delhigovt.nic.in>

### Inspection Report

1. Name & Address of the Unit : Mrs. Harinder Kumar  
Plot of No. 27/A,  
Ground floor, Village, Pantoli,  
Delhi - 110041
2. Owner/ Partner's Name & Contact Details (Phone & E-mail) : Harinder Kumar (9811903696)
3. Date of Inspection : 23/06/2025
4. Time of inspection  
Start of Inspection : 2:40 pm  
End of Inspection : 3:00 pm
5. Name & Designation of the Persons contacted at the industry : Chhotu (Guard)
6. Kind of Industry : Garment stitching & tailoring
7. Product & Capacity : No work is being done
8. Main Raw Materials : NA
9. Water Polluting : Yes/No  Yes  No ETP Installed : Yes/No  Yes  No
10. Air Pollution : Yes/No  Yes  No ECS Installed : Yes/No  Yes  No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : NA
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others NA  
B. Effluent Discharge : (a) Domestic/ Trade Effluent NA  
(b) Unit connected to Conveyance System: Yes/No NA  
(c) Discharging into..... NA
14. Status of Consent {If Any} : DPCC white category undertaking (4669511)
15. D.G. Set(s) {if Any} : No. Capacity.....KVA. Acoustic: Yes/No  
Stack Height.....(Above G.L.).....(Above RL)
16. Plot Area : 120 sq. yard (approx.)
17. Labour : No labour
18. Machinery : No machinery

- 19. Detail of Power Connection : No electricity connection
- 20. Whether Unit found in Operation : Yes/No ✓
- 21. Status of Registration under Plastic Waste Management Rules, 2016 : NA
- 22. Whether Generating Hazardous Waste : Yes/No ✓
- 23. Details about Hazardous Waste :
  - (a) Status of Authorization (if any) : NA
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules :
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
  - (k) Quantity (Ton/Annum) :

NA

Remarks (if Any)

- Unit has stopped its operations for more than one year and there is no electricity and water connection to the unit.
- No work is being done, only some material was kept in the premises.
- Unit owner was contacted telephonically and he informed that no work is going for past one year.
- Unit lies within the boundary of Panholm Redevelopment area.

Refused to sign.

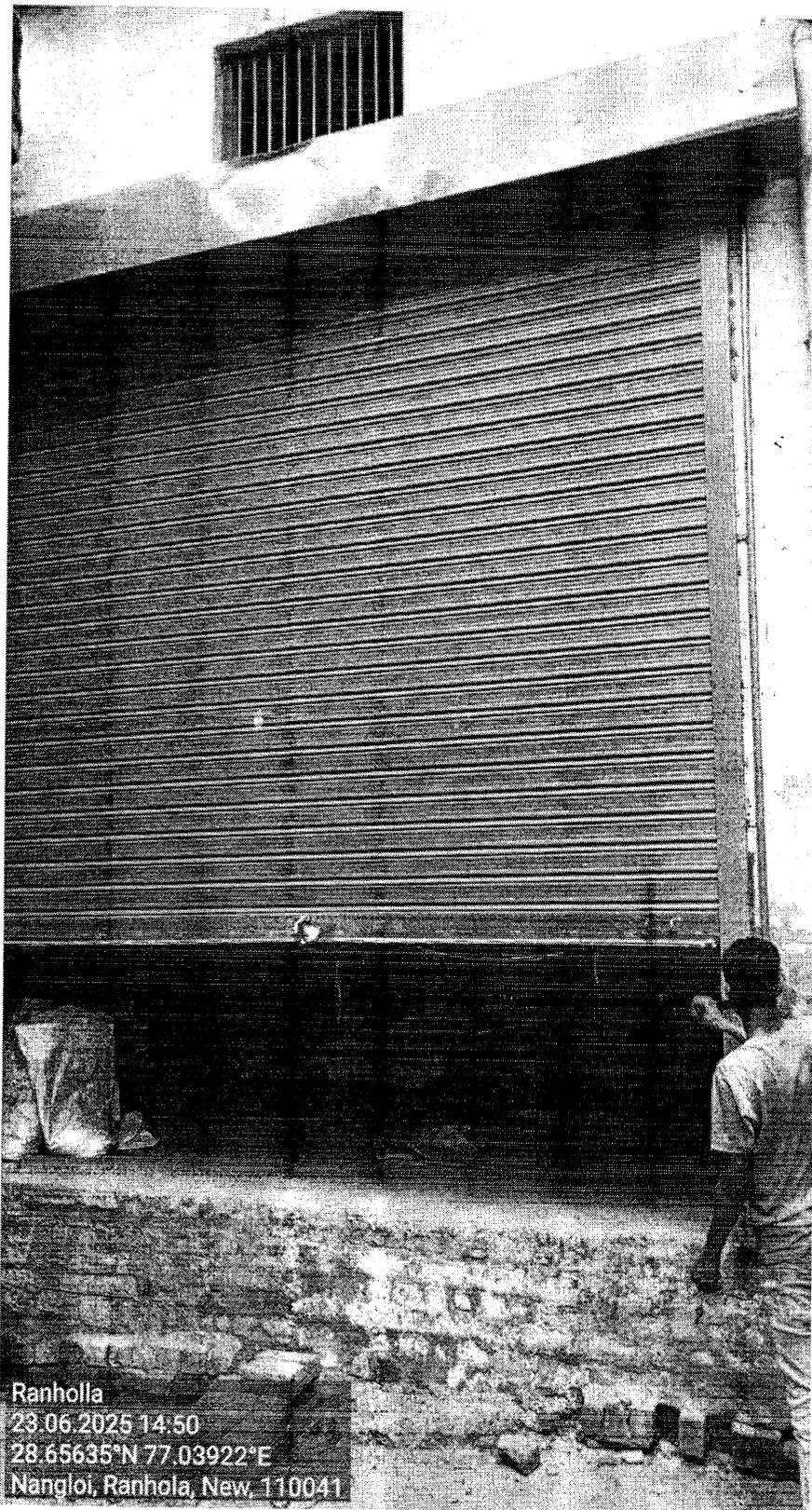
*Chit*  
28/08/25  
ABF

*Deewan D*  
23/06/2025

Signatures, Name & Designation of inspecting officials

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1. Narendra Kumar



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1641130/2025/CMC 6 DPCC



	<b>DELHI POLLUTION CONTROL COMMITTEE</b> <b>DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)</b> <b>4<sup>th</sup> &amp; 5<sup>th</sup> FLOOR ISBT BUILDING KASHIMERE GATE DELHI-6</b> visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a>
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Inspection Report

1.	Name & Address of the Unit	:	M/s <u>Comfort T. India</u> <u>Khasra No. 76, Parkala, New Delhi</u> <u>- 110041</u>
2.	Owner/ Partner's Name & Contact Details(Phone & E-mail)	:	<u>Kuldeep Singh (9312783175)</u>
3.	Date of Inspection	:	<u>23/06/2025</u>
4.	Name & Designation of the Persons contacted at the industry	:	<u>Owner</u>
5.	Kind of Industry	:	<u>Stitching &amp; sewing of shoe upper</u>
6.	Product & Capacity	:	<u>800 pair/day</u>
7.	Main Raw Materials	:	<u>fabric, thread, PVC resin</u>
8.	Water Polluting	:	Yes/No <input checked="" type="checkbox"/> /No <input type="checkbox"/> ETP Installed : Yes/No <input type="checkbox"/> /No <input type="checkbox"/>
9.	Air Pollution	:	Yes/No <input checked="" type="checkbox"/> /No <input type="checkbox"/> ECS Installed : Yes/No <input checked="" type="checkbox"/> /No <input type="checkbox"/>
10.	Details of Stack Height (Furnace/Boilers/Others)	:	(Above G.L.)..... (Above R.L.).....
11.	Type of Fuel Used	:	<u>Electricity</u>
12.	A. Source of Water Supply	:	<input checked="" type="checkbox"/> DJB/ <input checked="" type="checkbox"/> NDMC/ <input checked="" type="checkbox"/> DSIIDC/ <input checked="" type="checkbox"/> Borewell/ <input checked="" type="checkbox"/> Tankers/ <input checked="" type="checkbox"/> Others
	B. Effluent Discharge	:	(a) Domestic/ Trade Effluent <input checked="" type="checkbox"/> (b) Unit connected to Conveyance System: Yes/No <input checked="" type="checkbox"/> (c) Discharging into <u>Sewer</u>
13.	Status of Consent {if Any}	:	<u>DPCC water category undertaking (330908)</u>
14.	D.G. Set(s) {if Any}	:	No? Capacity.....KVA. Acoustic: Yes/No Stack Height.....(Above G.L.).....(Above RL)
15.	Plot Area	:	<u>260 sq. yard</u>
16.	Labour	:	<u>15</u>
17.	Machinery	:	<u>Stitching machine - 10</u> <u>Cutting machine - 02</u> <u>Embossing m/c - 01</u>

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18.	Detail of Power Connection	:	ESTD CA No. 100011068
19.	Whether Unit found in Operation	:	Yes/No ✓
20.	Status of Registration under Plastic Waste Management Rules, 2016	:	.....NA.....
21.	Whether Generating Hazardous Waste	:	Yes/No ✓
22.	<u>Details about Hazardous Waste</u>	:	
(a)	Status of Authorization (if any)	:	.....
(b)	Display Board Provided	:	Yes/No
(c)	Whether Hazardous Waste is stored in Leak proof container	:	Yes/No
(d)	Whether container marked with specified label	:	Yes/No
(e)	Whether container stored kept in an isolated area	:	Yes/No
(f)	Whether Hazardous Waste is being stored on pucca floor & in covered area	:	Yes/No
(g)	Whether date on which storage began indicated on each container	:	Yes/No
(h)	Whether daily record of Hazardous Waste maintained in Form-3	:	Yes/No
(i)	Category of Hazardous Waste as per the Schedules I, II and III of these rules	:	
(j)	Authorized mode of disposal or recycling or utilization or co-processing etc.	:	
(k)	Quantity (Ton/Annum)	:	

NA

Remarks (if Any)

- ① Unit was found operational in the activity of stitching & sewing of shoe upper (shoe making and repairing)
- ② Unit has obtained DPCC white category undertaking (undertaking no - 5309018 - application date: 16/1/20) in the activity of shoe making and repairing / Ready made components (w/o washing/dyeing/bleaching) Auto boiler / leather footwear and leather products (excluding tanning and hide processing, colouring & spray painting).
- ③ Unit lies within the boundary of Koncha Redevelopment Area.

Nipun Beniwal  
23/6/25

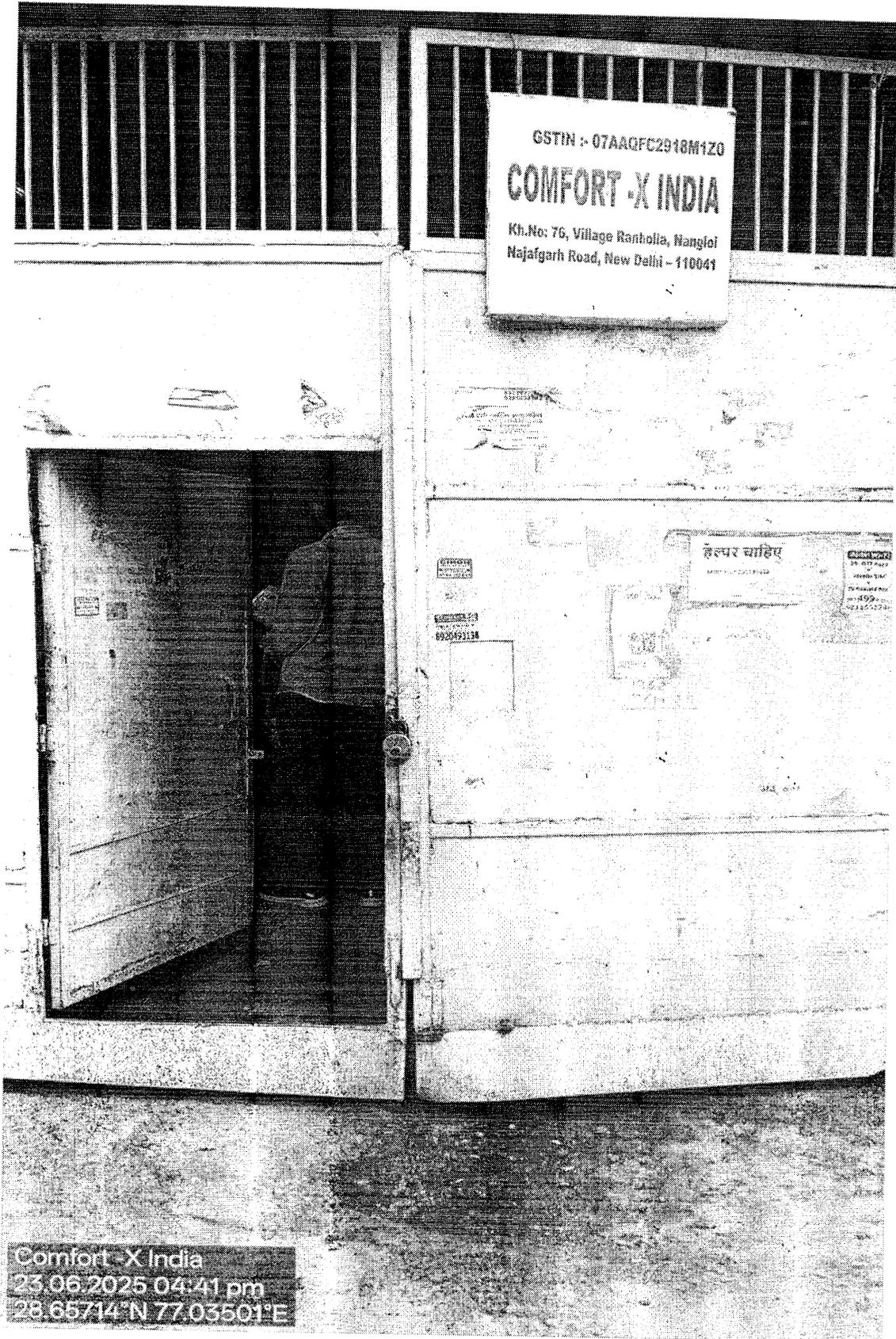
Shubham Singh  
23/6/25

Signatures, Name & Designation of inspecting officials.

Nipun Beniwal  
JEE

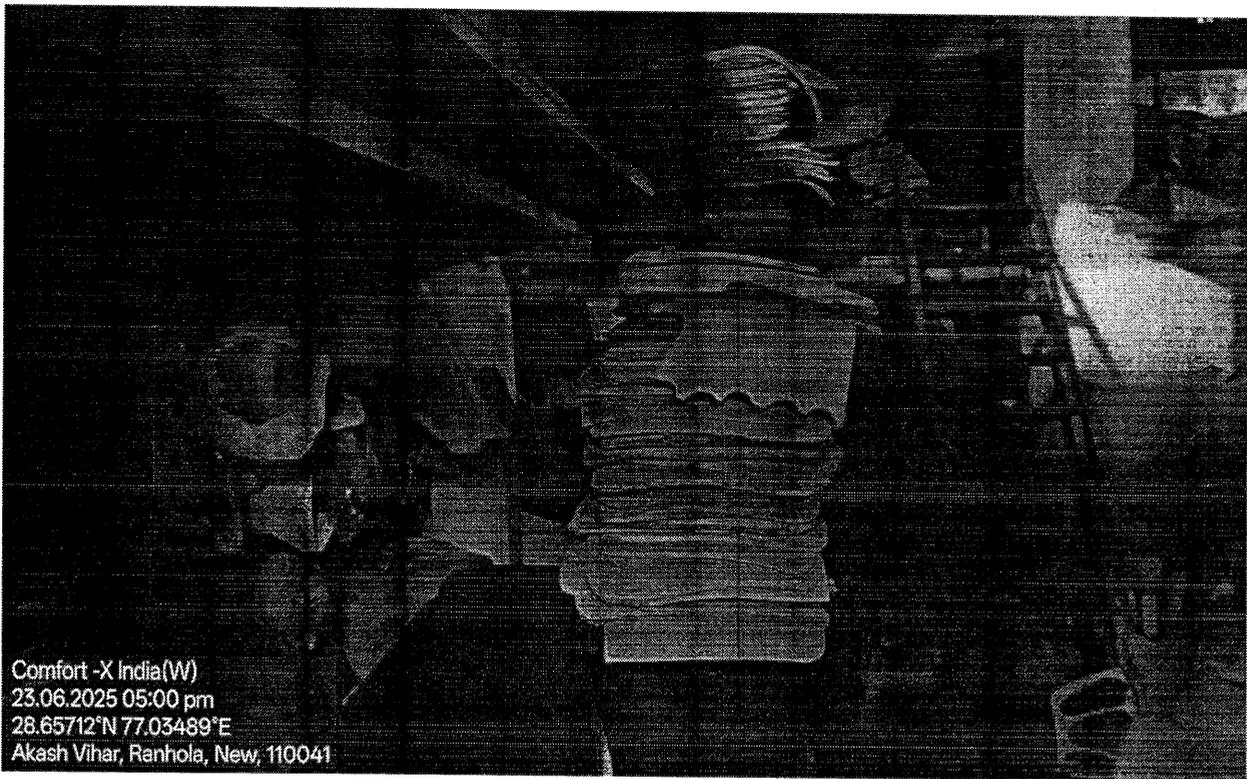
Shubham Singh  
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2. Comfort X-INDIA



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1641130/2025/CMC 6 DPCC



	<b>DELHI POLLUTION CONTROL COMMITTEE</b> <b>DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)</b> <b>4<sup>th</sup> &amp; 5<sup>th</sup> FLOOR ISBT BUILDING KASHMERE GATE DELHI-6</b> visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a>
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Inspection Report

1. Name & Address of the Unit : M/s Roshan Fancy Steel Works.....  
Plot No. 160, Rohola, New  
Delhi - 110041.....
2. Owner/ Partner's Name & Contact Details (Phone & E-mail) : Ravi Roshan (9871457712).....
3. Date of Inspection : 12/06/2025.....
4. Name & Designation of the Persons contacted at the industry : Sonu Kumar (8802553841).....
5. Kind of Industry : Iron Grill & Door making fabrication (Light Engg. work)
6. Product & Capacity : 300 kg/day (approx.).....
7. Main Raw Materials : Iron MS Rod, MS Bar, welding items.....
8. Water Polluting : Yes/No  ETP Installed : Yes/No
9. Air Pollution : Yes/No  ECS Installed : Yes/No
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
11. Type of Fuel Used : Electricity.....
12. A. Source of Water Supply : DIB/NDMC/DSIIDC/Borewell/Tankers/Others
- B. Effluent Discharge : (a) Domestic/ Trade Effluent   
(b) Unit connected to Conveyance System: Yes/No   
(c) Discharging into... Sewer.....
13. Status of Consent (If Any)- : DPCL white category (3577217).....
14. D.G. Set(s) (if Any) : No. Capacity.....KVA. Acoustic: Yes/No   
Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area : 300 sq. yard (approx.).....
16. Labour : 6-7.....
17. Machinery : welding machine - 03.....  
Embossing machine - 05.....  
Trob machine - 05.....  
Cutter - 02.....  
Grinder - 01.....

- in the name of Megender
18. Detail of Power Connection : BSES CA. No. 100149381
19. Whether Unit found in Operation :  Yes/No
20. Status of Registration under Plastic Waste Management Rules, 2016 : NA
21. Whether Generating Hazardous Waste :  Yes/No
22. Details about Hazardous Waste :
- (a) Status of Authorization (if any) : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : NA
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. : NA
  - (k) Quantity (Ton/Annunum) :

Remarks (if Any)

- ① Unit found operational in the activity of Light Engg. work (Iron grills and door making fabrication).
- ② Unit had obtained DPCC white category undertaking having undertaking no. 3577217 and application date is 15/02/2020 in the activity of Iron grills and door making fabrication & Light Engg. work.
- ③ Unit lies within the boundary of Pankola Redevelopment area.

Sony Kumar  
23/06/2025

Nipun  
23/6/25

Shubham  
23/06/25

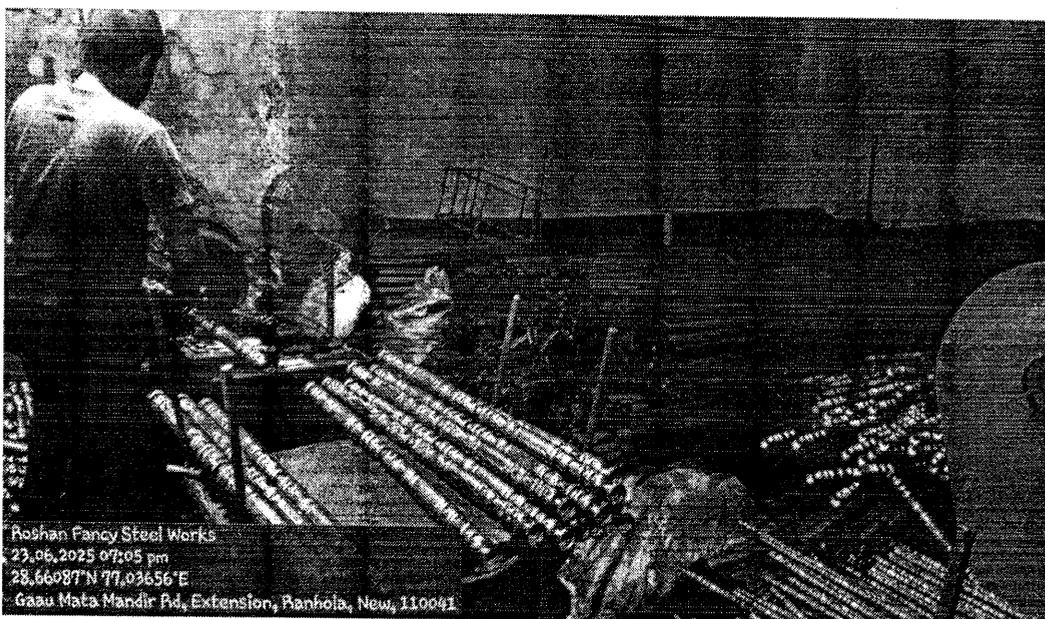
Signatures, Name & Designation of inspecting officials.

Nipun Beniwal  
JEE

Shubham Singh  
TE

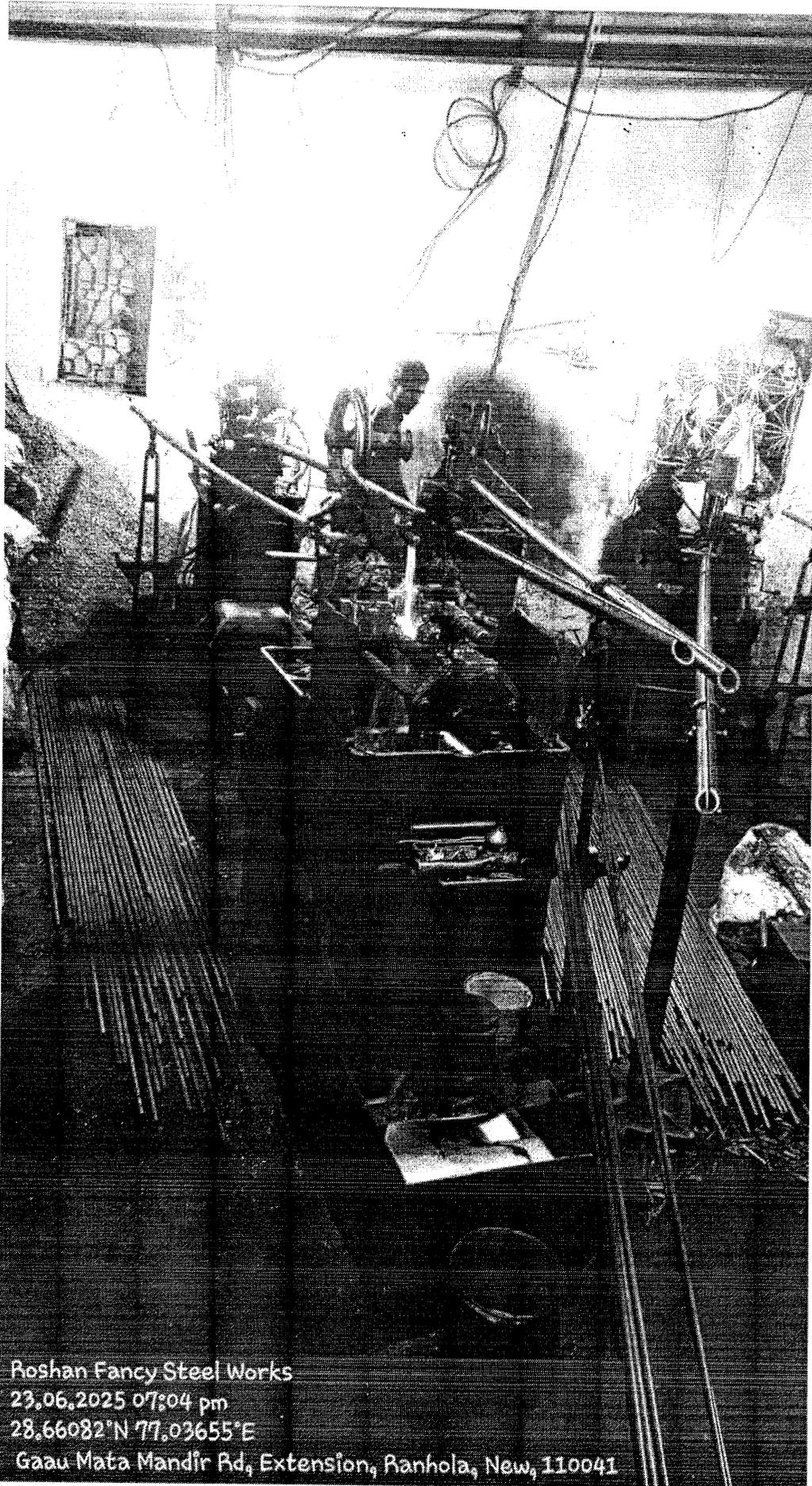
3. Roshan Fancy Steel Works





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1641130/2025/CMC 6 DPCC





DELHI POLLUTION CONTROL COMMITTEE  
DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)  
4<sup>th</sup> & 5<sup>th</sup> FLOOR ISBT BUILDING KASHIMERE GATE DELHI-6  
visit us at : <http://dpec.delhigovt.nic.in>

### Inspection Report

1. Name & Address of the Unit : M/s. Gurni. Harms. Udjog  
No. No. 76, Village. Banhoh, Post.....  
Office, Mangla S., Delhi - 110021
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : ..kuldeep. Singh (9810543367).....
3. Date of Inspection : ..23/06/2025.....
4. Name & Designation of the Persons contacted at the industry : ..owner.....
5. Kind of Industry : ..Light Engineering work.....
6. Product & Capacity : ..20 piece / day.....
7. Main Raw Materials : ..Iron spare parts, sheet & rods.....
8. Water Polluting : Yes/No ETP Installed : Yes/No
9. Air Pollution : Yes/No ECS Installed : Yes/No
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
11. Type of Fuel Used : ..Electricity.....
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
- B. Effluent Discharge : (a) Domestic/ Trade Effluent  
(b) Unit connected to Conveyance System: Yes/No  
(c) Discharging into...Sewer.....
13. Status of Consent (If Any) : ..undertaking in white category obtained
14. D.G. Set(s) (if Any) : No. D. Capacity.....KVA. Acoustic: Yes/No  
Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area : ..50 sq. yards.....
16. Labour : ..01.....
17. Machinery : Lathe machine - 01  
Power press - 01  
Drill machine - 02

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- 18. Detail of Power Connection : BSES. C.A. No. 100019168
- 19. Whether Unit found in Operation : Yes/No *in the name of Sahib Singh*
- 20. Status of Registration under Plastic Waste Management Rules, 2016 : ...NA...
- 21. Whether Generating Hazardous Waste : Yes/No
- 22. Details about Hazardous Waste :
  - (a) Status of Authorization {if any} : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
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  - (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : NA
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
  - (k) Quantity (Ton/Annum) :

Remarks (if Any)

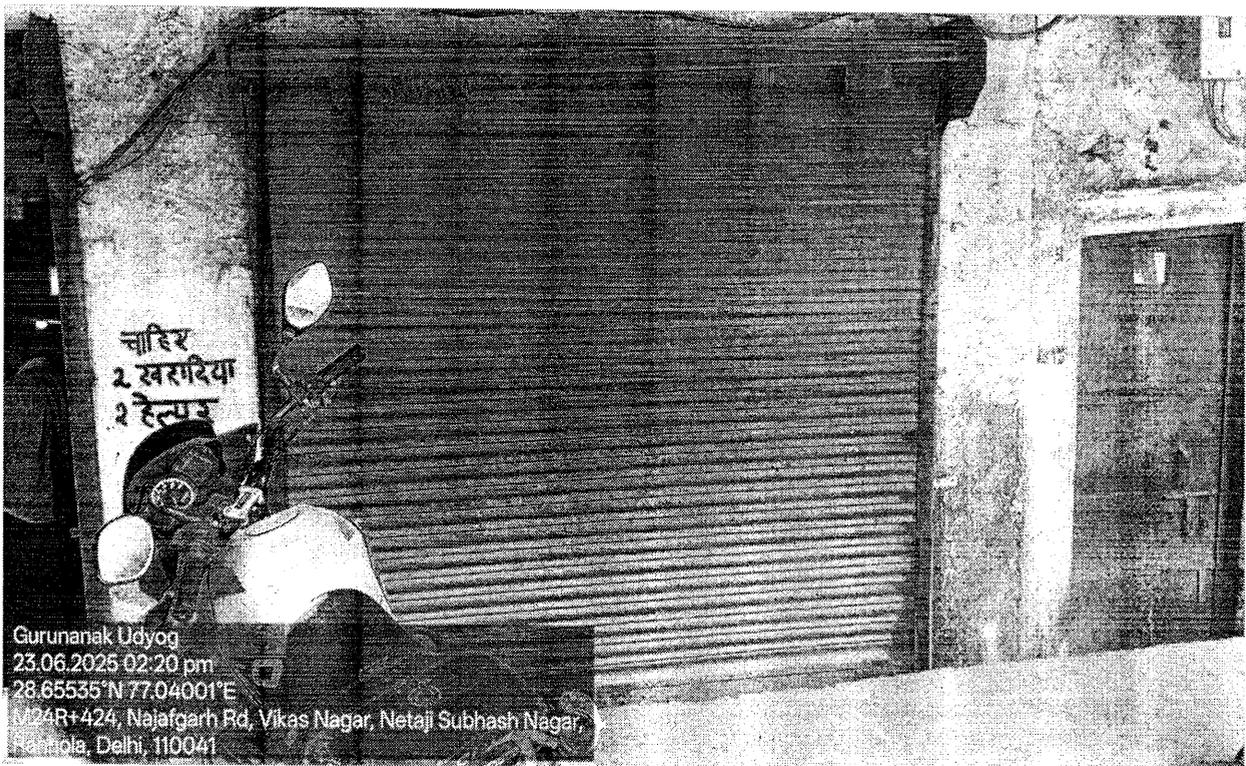
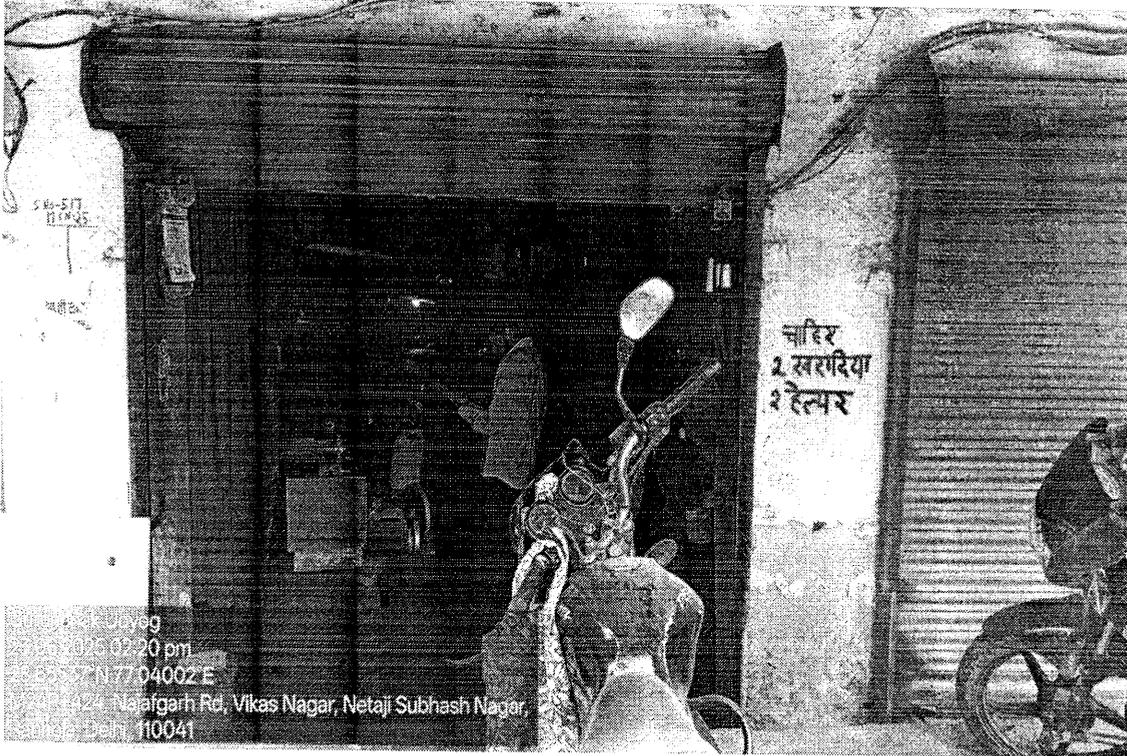
- ① Unit found operational in the activity of light engineering work.
- ② Unit has obtained DPCC white category undertaking having undertaking no. 3188773 and application date 02/01/2020 in the activity of light Engineering work.
- ③ Unit lies within the boundary of Rohini Redevelopment area.

Kuldeep S  
23/6/28

Nipun 23/06/25  
Signature, Name & Designation of inspecting officials.  
Nipun Beniwal JEE

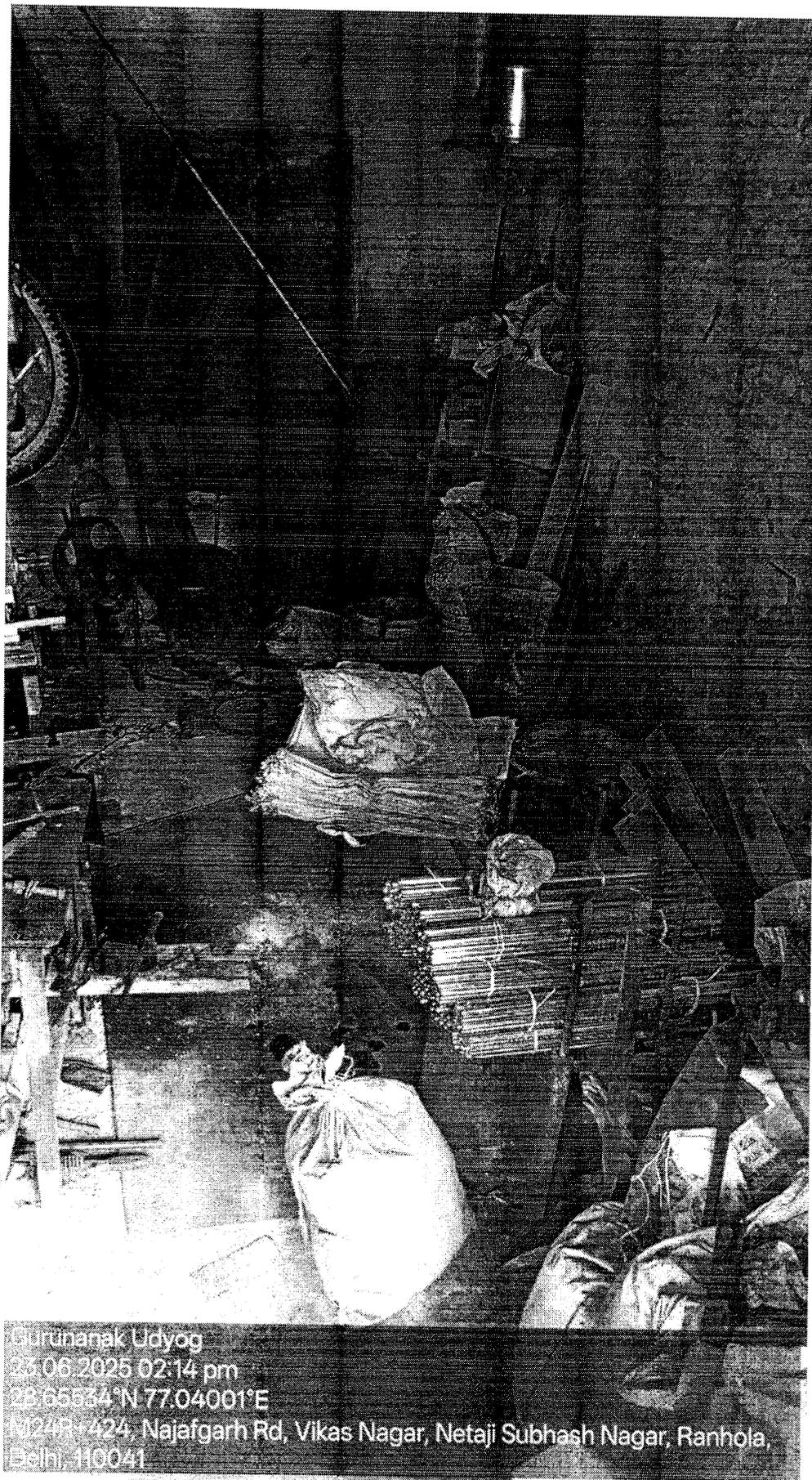
Shubam 23/06/25  
Shubam Singh T.G

4. Guru Nanak Udyog



22

1641130/2025/CMC 6 DPCC



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	<b>DELHI POLLUTION CONTROL COMMITTEE</b> <b>DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)</b> <b>4<sup>th</sup> &amp; 5<sup>th</sup> FLOOR ISBT BUILDING KASHIMERE GATE DELHI-6</b> visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a>
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Inspection Report

1. Name & Address of the Unit : M/s R.S. Enterprises.....  
 Plot no. 292 Kh. No. 32/16/1.....  
 Village Rohola, Gurgaon, Delhi.....
2. Owner/ Partner's Name & Contact Details (Phone & E-mail) : Vicky (ved prakash Gohli) - Ph: 9643 89186
3. Date of Inspection : 23/6/25
4. Name & Designation of the Persons contacted at the industry : Lakshay Gohli (8586840017)
5. Kind of Industry : Light Engineering work
6. Product & Capacity : 100 pieces/day (cutting of Rod)
7. Main Raw Materials : MS/SS Bar & Rods
8. Water Polluting : Yes/No  No ETP Installed : Yes/No  No
9. Air Pollution : Yes/No  No ECS Installed : Yes/No  No
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
11. Type of Fuel Used : Electricity
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
- B. Effluent Discharge : (a) Domestic/Trade Effluent  Yes  
 (b) Unit connected to Conveyance System: Yes/No  Yes  
 (c) Discharging into..... Street.....
13. Status of Consent (If Any)- : DPCC
14. D.G. Set(s) (if Any) : No. D.Capacity.....KVA. Acoustic: Yes/No  
 Stack Height.....(Above G.L.).....(Above RL)
15. Plot/Area : 60 sq. yard (approx.)
16. Labour : 01
17. Machinery : Lathe machine - 01  
 Parting wheel - 01

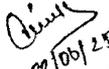
24

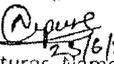
- 18. Detail of Power Connection : BSES, CA No. 100165065 in the name of Sanjeev.
- 19. Whether Unit found in Operation : Yes/No
- 20. Status of Registration under Plastic Waste Management Rules, 2016 : NA
- 21. Whether Generating Hazardous Waste : Yes/No ✓
- 22. Details about Hazardous Waste :
  - (a) Status of Authorization (if any) : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : NA
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. : NA
  - (k) Quantity (Ton/Annum) : NA

Remarks (if Any)

- ① Unit found operational in the activity of Light Engineering work
- ② Unit has obtained DPCC white category having undertaking no. 3745227, date of operation - 01/03/2020 in the activity of Light Engineering work.
- ③ Unit lies within the boundary of Roshni redevelopment area.
- ④ Previously, unit was operating with the name "R.S. Enterprises Unit -11" at the same address and had obtained DPCC white category undertaking (3187839).

Sarshay  
23/6/25

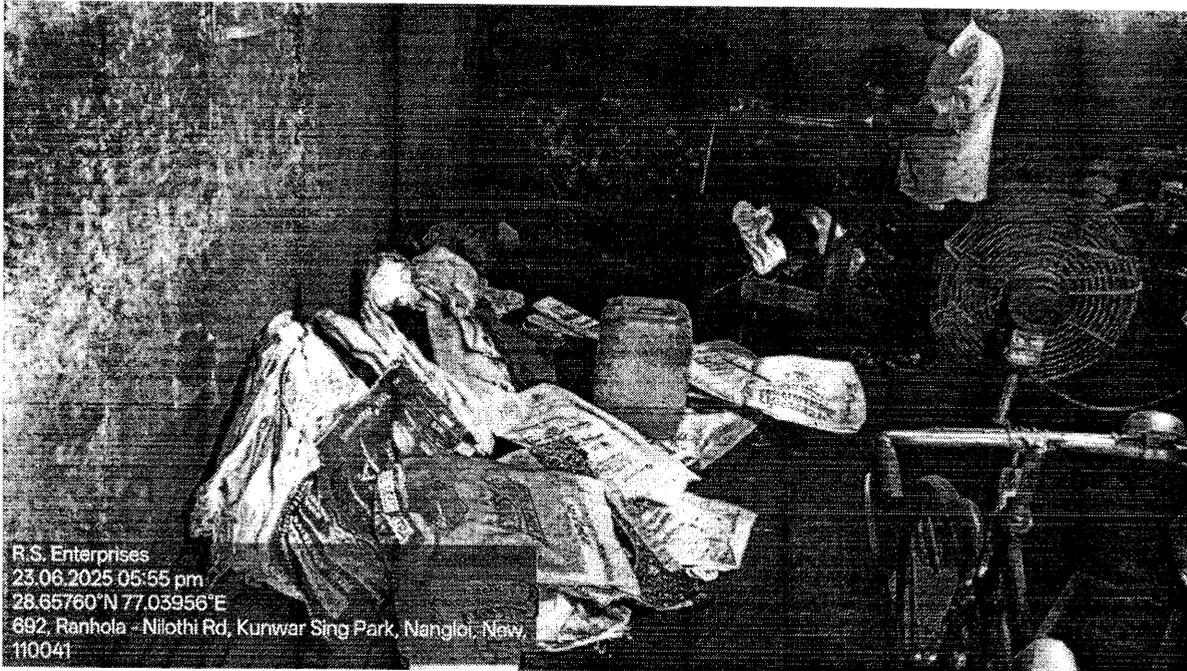
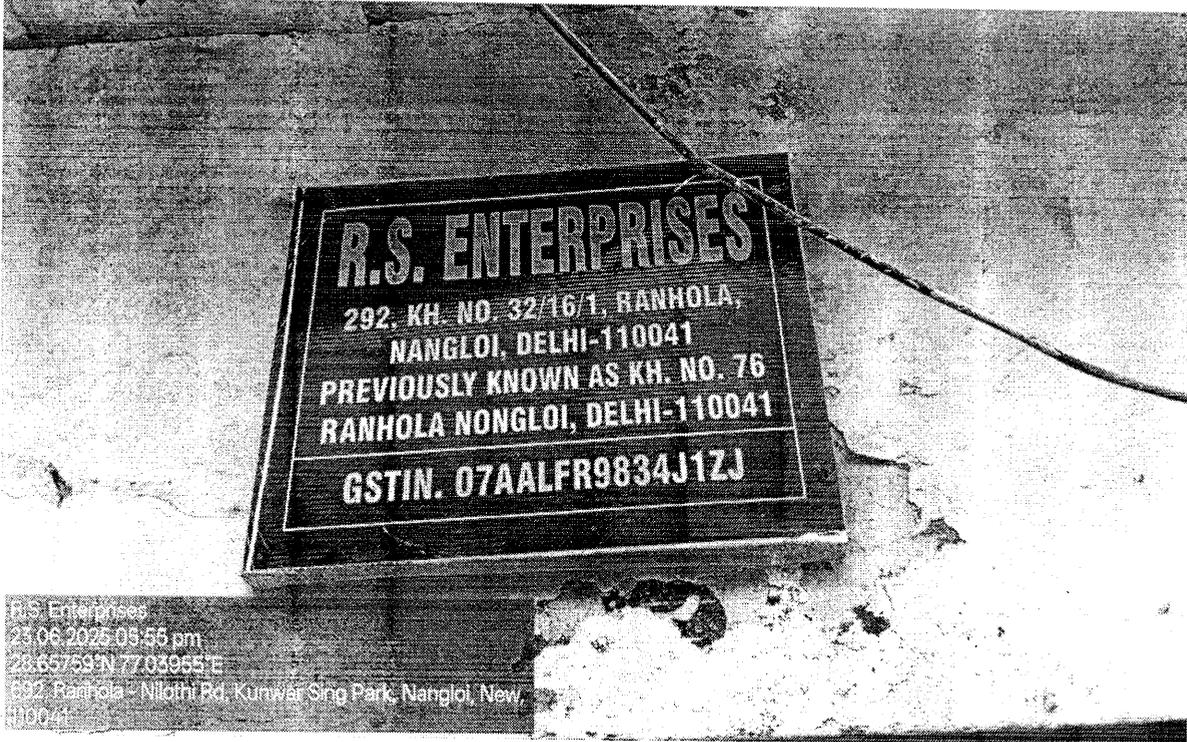
  
 23/06/25  
 Nipun Beniwal  
 JEE

  
 23/6/25  
 Shubham Sinha  
 TE

Signatures, Name & Designation of inspecting officials.

25

5. R.S. enterprises Plot No.292



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1641130/2025/CMC 6 DPCC



	<b>DELHI POLLUTION CONTROL COMMITTEE</b> <b>DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)</b> <b>4<sup>th</sup> &amp; 5<sup>th</sup> FLOOR ISBT BUILDING KASHMERE GATE DELHI-6</b> visit us at : <a href="http://dpec.delligovt.nic.in">http://dpec.delligovt.nic.in</a>
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Inspection Report

1. Name & Address of the Unit : M/s. Purvi Enterprises  
Grand floor, P.O. No. 4, Village  
Rohola, West Delhi, Delhi - 110041
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Ashwani Lakra (9971385752)
3. Date of Inspection : 23/06/2025
4. Name & Designation of the Persons contacted at the industry : Owner
5. Kind of Industry : Cutting and stitching of Mattress and mattress cover
6. Product & Capacity : 10 pieces/day
7. Main Raw Materials : Clothes, threads, Mattresses
8. Water Polluting : Yes/No  No ETP Installed : Yes/No  No
9. Air Pollution : Yes/No  No ECS Installed : Yes/No  No
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
11. Type of Fuel Used : Electricity
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  Others  
B. Effluent Discharge : (a) Domestic/ Trade Effluent  Domestic/ Trade Effluent  
(b) Unit connected to Conveyance System: Yes/No  No  
(c) Discharging into ~~drain~~ sewer.....
13. Status of Consent {If Any} : Undertaking in white category obtained
14. D.G. Set(s) {if Any} : No. Capacity.....KVA. Acoustic: Yes/No  
Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area : 125 sq. yard
16. Labour : 03
17. Machinery : Tapping & sewing machine - 02

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18. Detail of Power Connection : ...c.A. No. 102-688287.....
19. Whether Unit found in Operation : Yes/No ✓
20. Status of Registration under Plastic Waste Management Rules, 2016 : ...NA.....
21. Whether Generating Hazardous Waste : Yes/No ✓
22. Details about Hazardous Waste :
- (a) Status of Authorization {if any} : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules : .....
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. : .....
  - (k) Quantity (Ton/Annum) : .....

NA

Remarks (if Any)

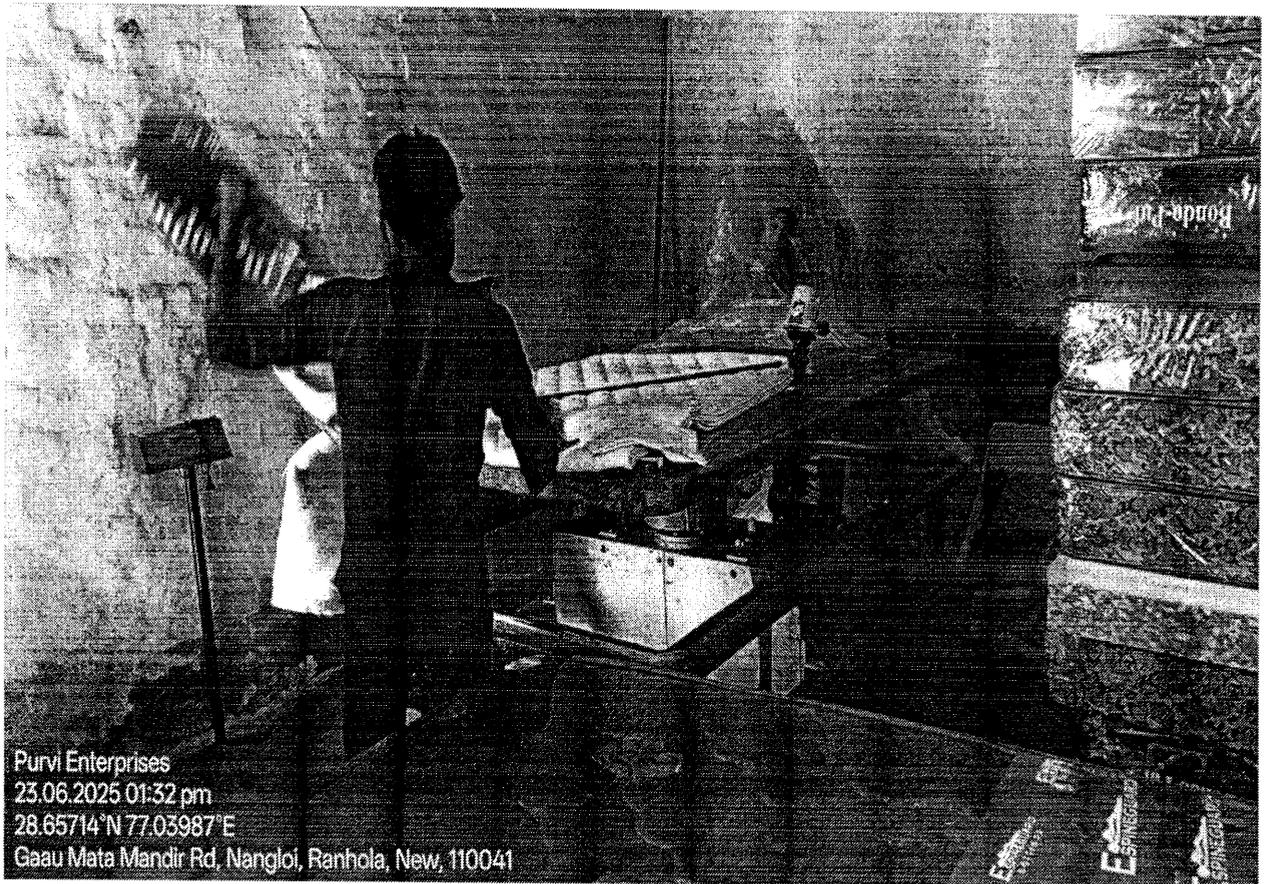
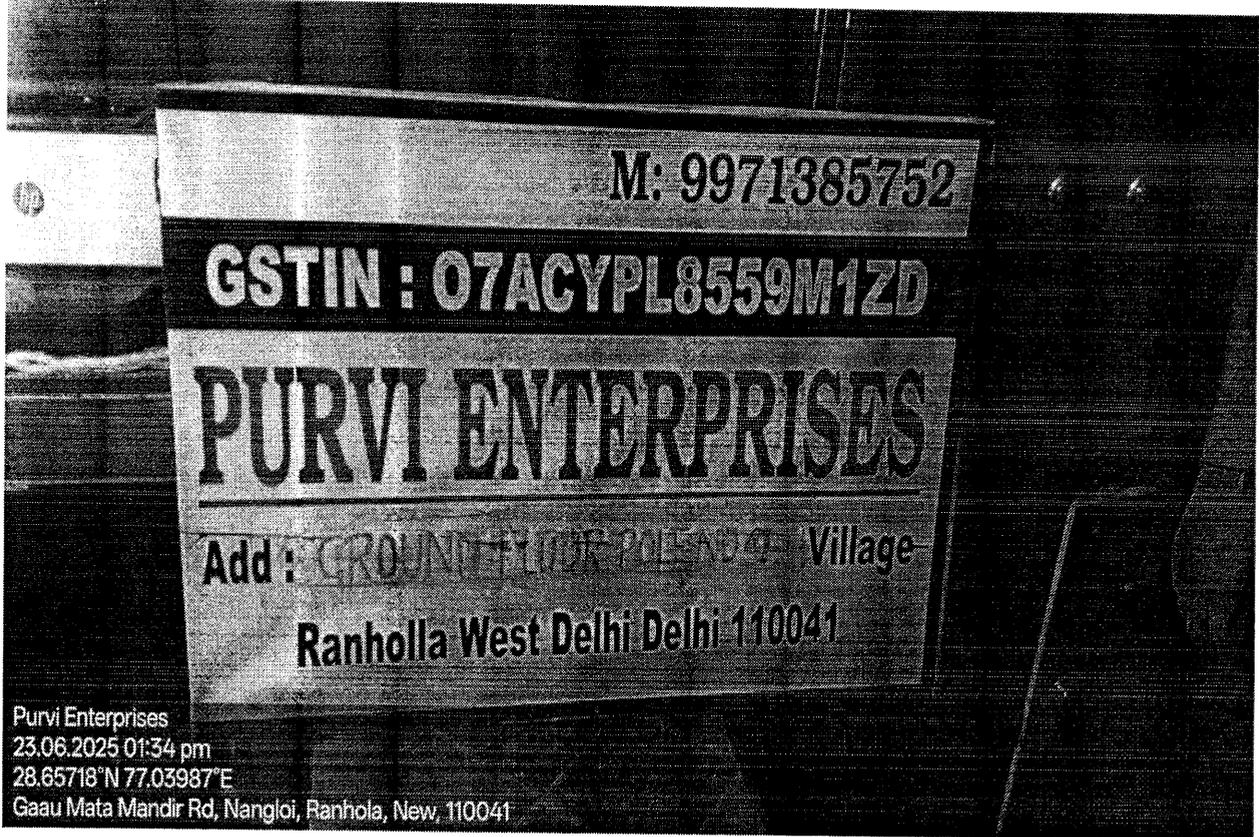
- ① Unit found operational in the activity of cutting and stitching of mattresses.
- ② Unit has obtained DPCC whit category undertaking having undertaking No. 3535247 having date of application 11/02/2020 in the activity Garments stitching, tailoring (without washing/dyeing/bleaching and boiler).
- ③ No dyeing/washing activity was found in the unit.
- ④ Unit lies within the boundary of Rohini Redevelopment area.

*[Signature]*  
23/06/25  
13:59

*[Signature]* 23/6/25  
*[Signature]* 23/6/25  
Signatures, Name & Designation of inspecting officials.  
Nipun Beniwal TEE  
Shubhansinhr T.E

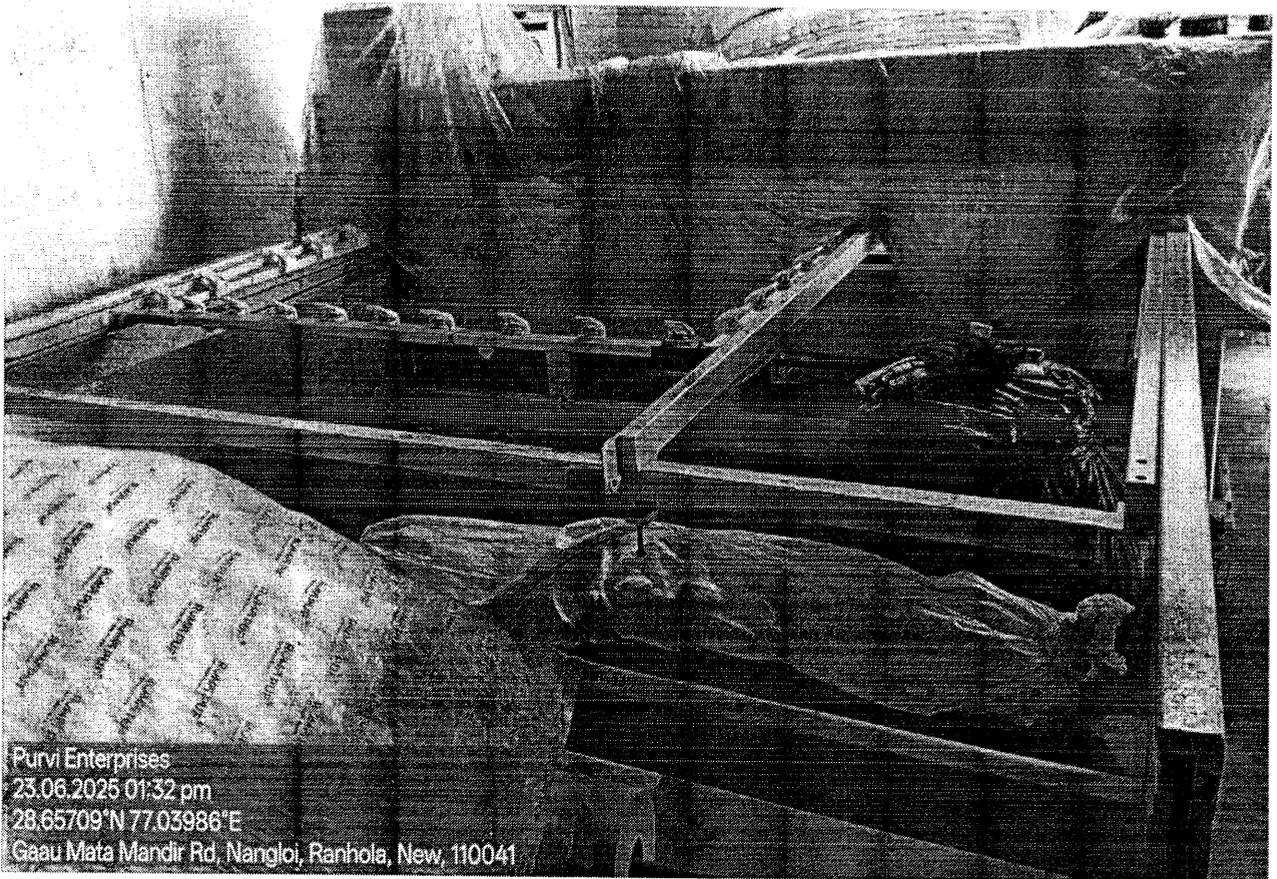
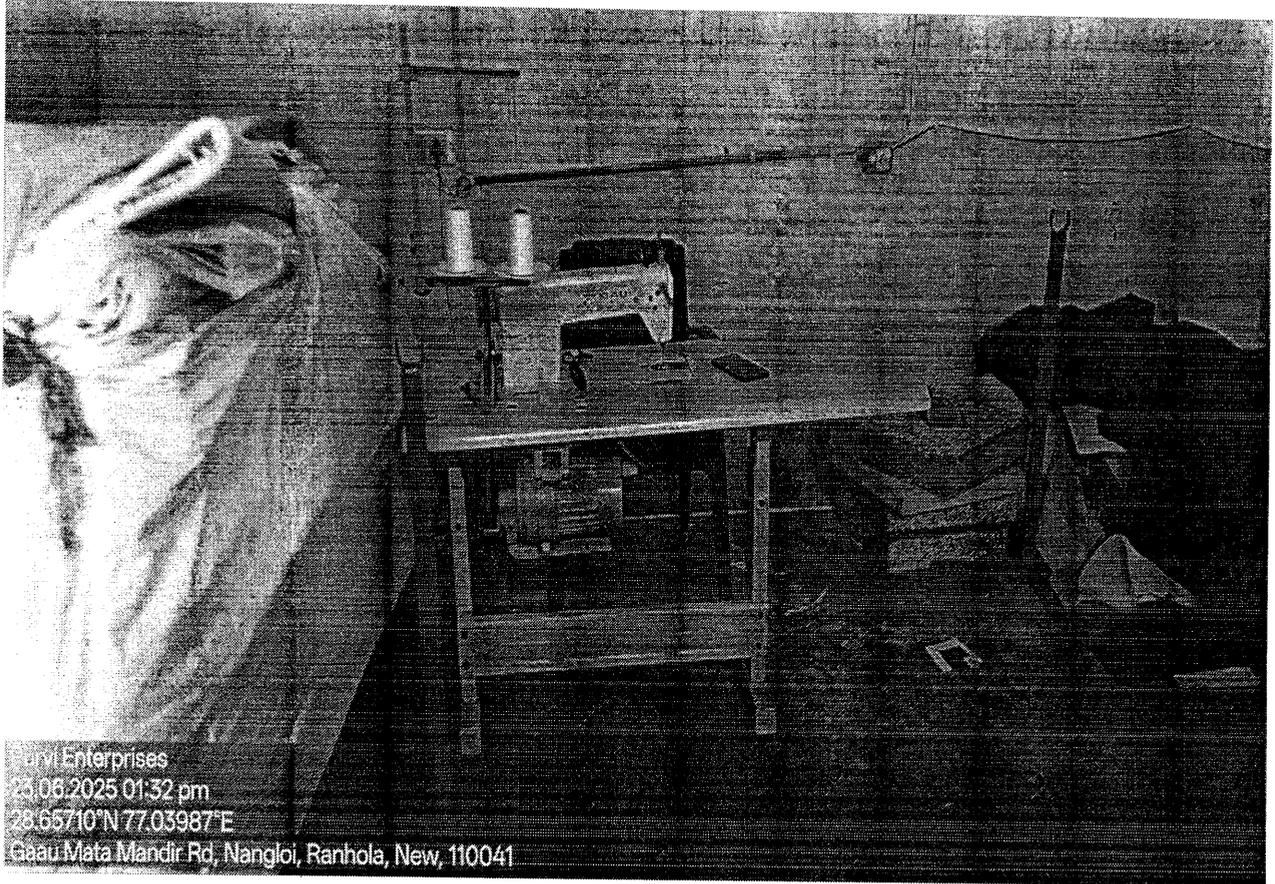
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6. Purvi enterprises



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1641130/2025/CMC 6 DPCC



	<b>DELHI POLLUTION CONTROL COMMITTEE</b> <b>DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)</b> <b>4<sup>th</sup> &amp; 5<sup>th</sup> FLOOR ISBT BUILDING KASHIMERE GATE DELHI-6</b> visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a>
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**Inspection Report**

1. Name & Address of the Unit : M/s Balaji Udyog  
Plot no-406, Khazra no-38/19,  
Ranbolla, Nanjloi  
New Delhi-110041
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Bijendra Singh - 9811370950
3. Date of Inspection : 23/06/2025
4. Time of inspection  
Start of Inspection : 4:00 pm  
End of Inspection : 4:20 pm
5. Name & Designation of the Persons contacted at the industry : Kuldeep - 990550500  
990550500
6. Kind of Industry : Light Engineering Work
7. Product & Capacity : 7 tonnes approx per month as informed by unit.
8. Main Raw Materials : Metal (MS Iron Scrap)
9. Water Polluting : Yes/No  Yes  No ETP Installed : Yes/No
10. Air Pollution : Yes/No  Yes  No ECS Installed : Yes/No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : NA
13. A. Source of Water Supply :  DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
B. Effluent Discharge : (a) Domestic/ Trade Effluent  
(b) Unit connected to Conveyance System: Yes/No  
(c) Discharging into... Low PM
14. Status of Consent {If Any} : Yes (white category)
15. D.G. Set(s) {if Any} : No/NA Capacity.....KVA. Acoustic: Yes/No  
Stack Height. NA (Above G.L.).....(Above RL)
16. Plot Area : 1.50 sq. yard (approx)
17. Labour : 6 (approx)
18. Machinery : 3-power press  
1-Rolling machine

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19. Detail of Power Connection : CA no - 152 663716
20. Whether Unit found in Operation :  Yes/No
21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
22. Whether Generating Hazardous Waste : Yes/No
23. Details about Hazardous Waste :
- (a) Status of Authorization (if any) : -
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : .....
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. : .....
- (k) Quantity (Ton/Annum) : .....

N/A

## Remarks (if Any)

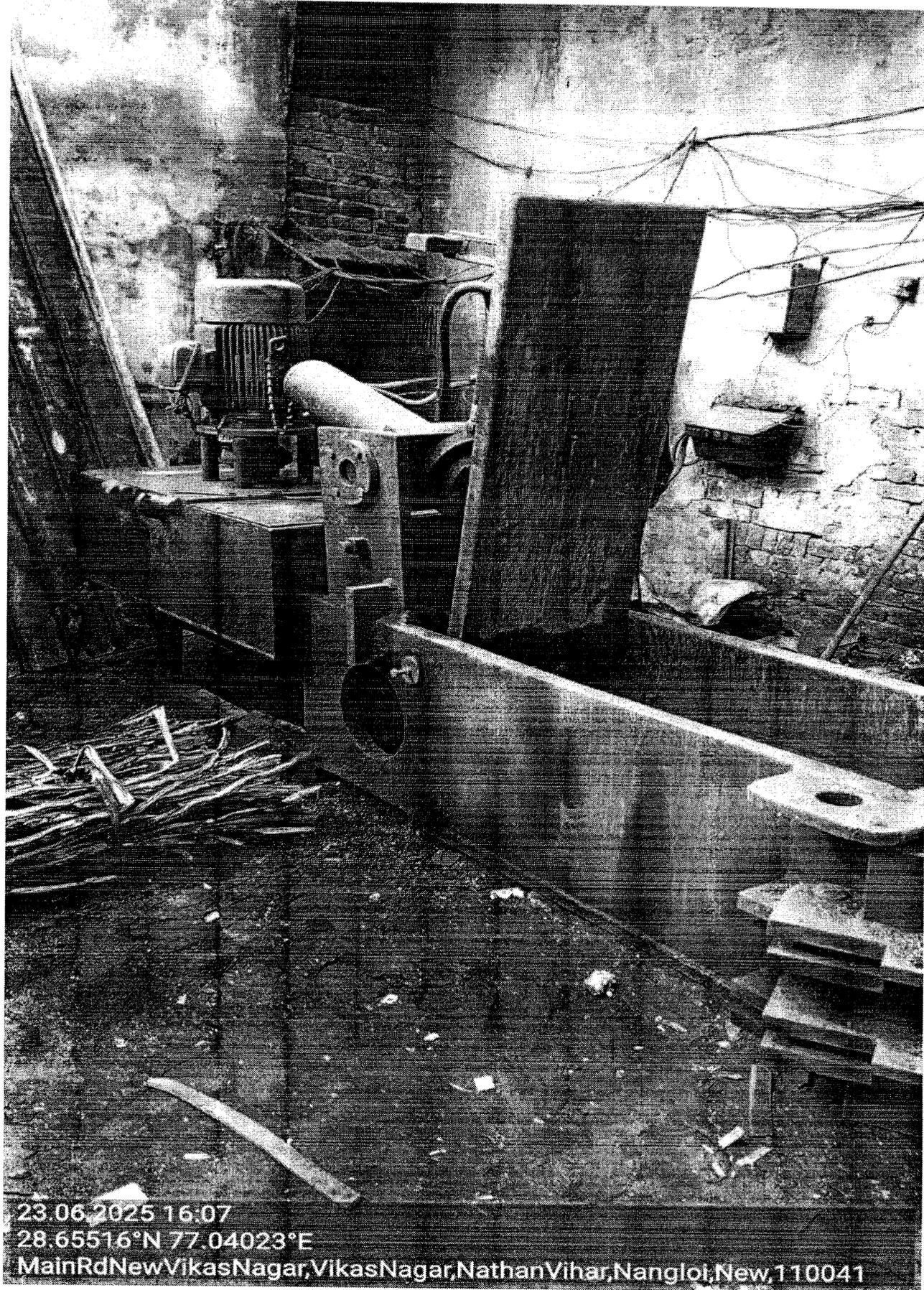
- The unit was found in operational condition during the time of inspection in activity of Light Engineering Work.
- The unit has a white category consent. Date of application - 26/02/2020  
Undertaking no → DPCC/CMC/white/2018/3714946.
- The scrap material is bent and shaped into Tasta.
- Unit lies within the boundary of Ransholla Redevelopment Area.

Auldas P

Signature  
23/04/25  
Signatures, Name & Designation of inspecting officials  
14 Jinesh K. Rana  
AEE

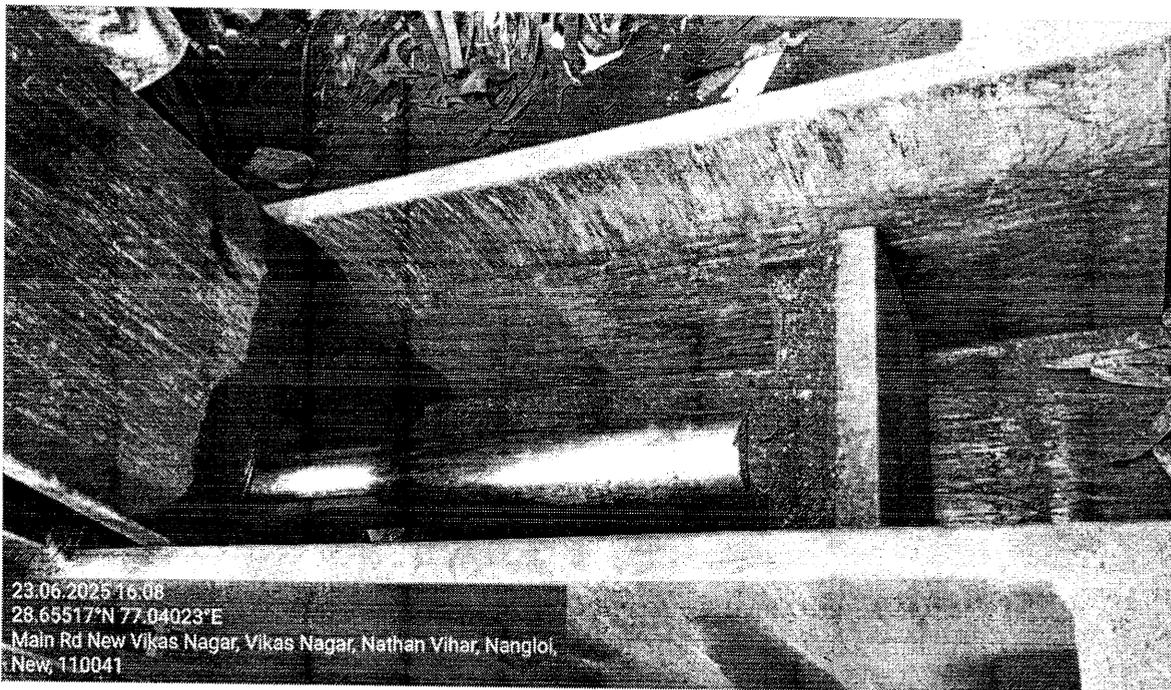
Deewan D  
23/04/25

7. Bala ji udyog



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1641130/2025/CMC 6 DPCC



	<b>DELHI POLLUTION CONTROL COMMITTEE</b> <b>DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)</b> <b>4<sup>th</sup> &amp; 5<sup>th</sup> FLOOR ISBT BUILDING KASHIMERE GATE DELHI-6</b> visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a>
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**Inspection Report**

1. Name & Address of the Unit : M/s R.S Enterprises  
Plot no-302, Kh no 31/21/12  
village Ranholla, Nangloi  
Delhi-110041
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Vicky.(ved prakash Gulati.)-Ph:9643899186
3. Date of Inspection : 23/06/2025
4. Time of inspection  
Start of Inspection : 6:00 pm  
End of Inspection : 6:20 pm
5. Name & Designation of the Persons contacted at the industry : Lakshay Gulati-8586840017
6. Kind of Industry : Light Engineering work
7. Product & Capacity : 200 pieces/day (approx)
8. Main Raw Materials : MS Bar
9. Water Polluting : Yes/No  No ETP Installed : Yes/No  No
10. Air Pollution : Yes/No  No ECS Installed : Yes/No  No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : Electricity
13. A. Source of Water Supply :  DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
B. Effluent Discharge : (a) Domestic/ Trade Effluent  
(b) Unit connected to Conveyance System: Yes/No  
(c) Discharging into..... sewer
14. Status of Consent {If Any} : Yes (white category)
15. D.G. Set(s) {if Any} : No...Capacity...NA...KVA. Acoustic: Yes/No  
Stack Height.....(Above G.L.).....(Above RL).....
16. Plot Area : 250 sq yard (approx)
17. Labour : 10 Labour (approx)-on demand
18. Machinery : 10 - Lathe Machine

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19.	Detail of Power Connection	:	CA no → 100164187
20.	Whether Unit found in Operation	:	✓ Yes/No
21.	Status of Registration under Plastic Waste Management Rules, 2016	:	NA
22.	Whether Generating Hazardous Waste	:	✓ Yes/No
23.	<u>Details about Hazardous Waste</u>	:	
(a)	Status of Authorization (if any)	:	.....
(b)	Display Board Provided	:	Yes/No
(c)	Whether Hazardous Waste is stored in Leak proof container	:	Yes/No
(d)	Whether container marked with specified label	:	Yes/No
(e)	Whether container stored kept in an isolated area	:	Yes/No
(f)	Whether Hazardous Waste is being stored on pucca floor & in covered area	:	Yes/No
(g)	Whether date on which storage began indicated on each container	:	Yes/No
(h)	Whether daily record of Hazardous Waste maintained in Form-3	:	Yes/No
(i)	Category of Hazardous Waste as per the Schedules I, II and III of these rules	:	NA
(j)	Authorized mode of disposal or recycling or utilization or co-processing etc.	:	
(k)	Quantity (Ton/Annum)	:	

Remarks (if Any)

- Unit was in operational condition during the time of inspection under Light Engineering work, and lies within boundary of Rosholla Redevelopment Area.
- The metal (iron) is bent and shaped into hand pump spare parts as informed by unit representative.
- The unit has white category consent undertaking → Date of application 01/03/2020

Undertaking Number → 3745286

- Previously unit was operating with the name "RS Enterprises Unit - I" at the same address. [Undertaking no → 3188449]

Signatures, Name & Designation of inspecting officials

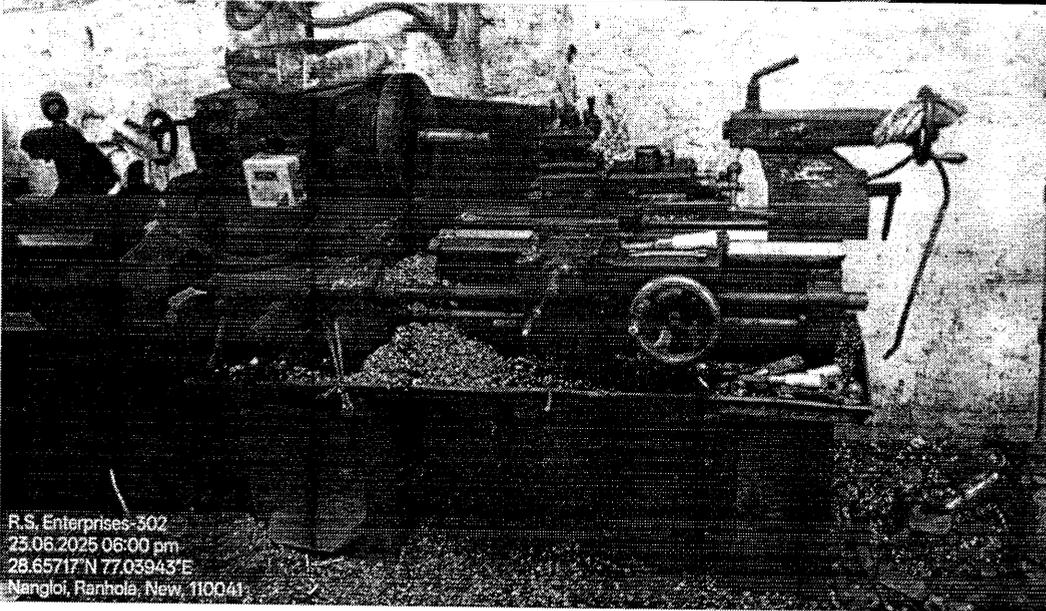
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*Dinesh*  
23/06/25

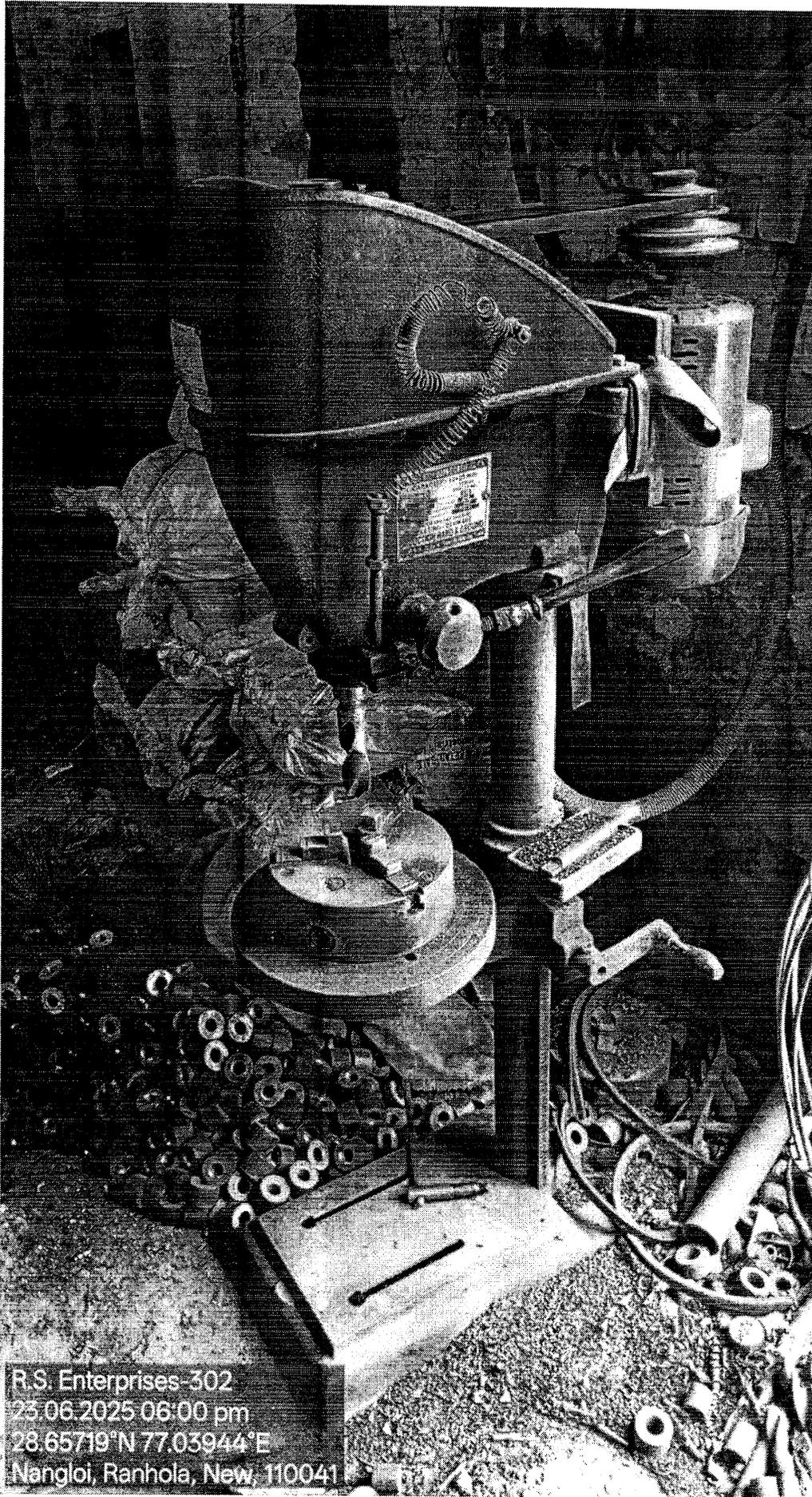
Shubham  
SMLW  
23/06/25

*Peeyan D*  
23/06/25

8. R.S Enterprises 302

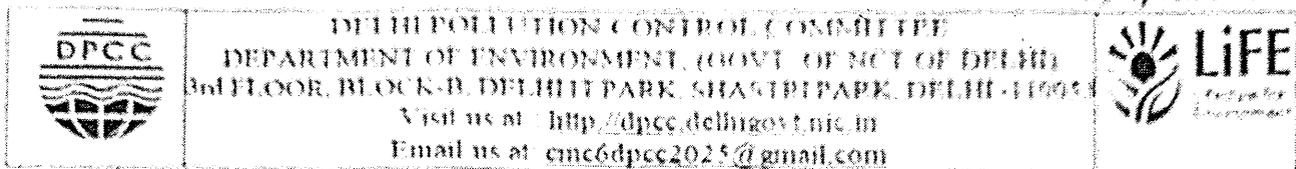






Annexure-2

By Speed Post



E.File No.: DPCC-H013/4/2025-Legal/450-52

Date: 18/05/2025

To,

The Commissioner, MCD  
 Dr. S.P.M. Civic Centre, Minto Rd,  
 New Delhi -110002

Sub: Hon'ble NGT matter in OA No. 155/2024 titled "Mahavir Singh vs. GNCTD" Reg. Illegal Dumping and Burning of Plastic and E-Waste at various location in West District of Delhi.

This has reference to Hon'ble NGT matter in OA No. 155/2024 titled "Mahavir Singh vs. Government of NCT of Delhi", wherein allegations have been made regarding the illegal burning and dumping of plastic and electronic waste at the following locations in the West and South-West District of Delhi:

- a) Nerula Road, Ranohola Extension, New Delhi - 110041
- b) Jharoda Kalan, New Delhi - 110072
- c) Bakkarwala Road, Mundka, New Delhi - 110041
- d) Tikri Kalan, New Delhi

In compliance to the Hon'ble NGT order, inspections were conducted by officials of DPCC at the aforementioned locations along with the coordinates provided by the complainant in the NGT matter on 16.05.2025 & 23.05.2025. The following observations were made during the inspection:

#### A. Nerula Road, Ranohola Extension, New Delhi – 110041:

- I. The inspection team visited Nerula Road, Ranohola (Coordinates: 28.661221°N, 77.039858°E). At this site a big plot measuring approximately 2000-2500 square yards was observed with a tin shed in the corner, where plastic scrap was found stored in very large quantity in a unit. The site is located in residential area near Dada Ramher Dharamkanta. A worker present in the unit informed that Sh. Jasbeer Lakra (8178795530) is the owner of this site. He also informed that their activity is limited to the segregation and storage of plastic scrap, which is then transported to Bhiwani, Haryana for further processing. No evidence of plastic burning was found at the site.
- II. In addition to the above coordinates mentioned at I above; 02 units namely, M/s Arjun Plastic, Plot No. 76, ground floor, Village Ranohola, Nangloi Pole No. MDKR-400, Near Harijan Basti, Delhi-110041 ([email-arjunplastic1@gmail.com](mailto:email-arjunplastic1@gmail.com)) & M/s Shir Balaji Enterprises, House No. 176, Pole No. 36, Village Ranohola, Near Balmiki Mandir, New Delhi-110041 were also found engaged in the similar activities as observed from outside. However, the persons present did not allow the officials to inspect them (coordinates- 28.66123N, 77.03978E).

**B. Jharoda Kalan, New Delhi-110072:**

- I. Several units were found engaged in the activity of **storage and segregation of plastic medicine bottles, syringes, etc.** in an open plot in residential area of Jharoda village (coordinates -28.66784N, 76.95431E).
- II. Several units were found engaged in the activity of **storage, transportation of plastic scrap in agricultural land** in Baba Haridas Geetanjali Enclave, Jharoda Kalan Village (coordinates - 28.66708N, 76.95588E).
- III. Huge amount of plastic scrap was found stored alongside the newly constructed highway along Mungashpur Drain and BL Bhardwaj Charitable Hospital Road in Baba Haridas Nagar, Jharoda Kalan (coordinates- 28.662978, 76.960590 provided by complainant).

**C. Bakkarwala Road, Mundka, New Delhi – 110041:**

- I. The team inspected multiple sites along and near Bakkarwala Road. A **large quantity of plastic scrap** was found scattered along the roadside, inside the drain and even on the ground meant for 'Chhath Pooja' (Coordinates: 28.666820°N, 77.039024°E provided by the complainant).

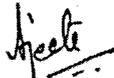
**D. Tikri Kalan, New Delhi:**

- I. The team inspected various sites located on and around **Firni Road, Tikri Kalan** and it was observed that there are multiple locations in residential areas of Tikri Kalan where plastic scrap was found dumped in a vacant plot alongside firni road (coordinates- 28.66368N, 77.04223E).
- II. 02 units were found operational in the activity of "segregation and washing of plastic scrap" and "storage and segregation of plastic syringes and medicine bottles" in residential areas (surrounded by several vacant plots) alongside **firni road near Shamshan Ghat** (cremation ground), Tikri. These 02 units were being operated by Sh. Shamsheer (7827619510) and Sh. Rajbir respectively (coordinates- 28.68139N, 76.97281E).
- III. A large amount of Plastic waste was found dumped along the PVC road, Tikri Kalan and on the water logged open plot along the road. (coordinates- 28.68491N, 76.96485E)
- IV. A very large well established PVC market, Tikri was found on DDA land, where more than 50 units were present and all were observed to be engaged in the activity of "collection, storage, segregation and transportation of Plastic scrap". Almost in the whole market area, plastic scrap was found illegally dumped on the roads outside all of the units creating encroachment on public land and vacant plots (coordinates- 28.67108N, 76.96709E).
- V. Also, on the outer side of PVC market, Tikri Kalan, a unit **M/s Kaushiki Plastic** was found engaged in the **storage and segregation of plastic scrap**, with trucks being loaded on-site. It was a very large facility comprising multiple units operating within the same premises. A significant quantity of plastic waste was being stored in **open areas without boundary enclosures** (coordinates- 28.67833N, 76.96589E).

- VI. Also, many other units found outside of the PVC market boundary area engaged in the activity of storage of plastic scrap alongside Firni Road, Tikri (coordinates- 28.67911N, 76.97310E). Details of 02 unit owners present at the site are as follows:
- Mr. Rahul (Contact: 9205476726) – engaged in storage and trading of plastic scrap.
  - Mr. Naveen (Contact: 8178495873) and Mr. Vikas (Contact: 9910912984) – both involved in open storage of plastic waste.
- VII. On agricultural land alongside Firni Road, Tikri, a unit was found in the middle of agriculture fields engaged in the activity of plastic scrap storage (Coordinates: 28.67423°N, 76.96000°E).
- VIII. At a location near PVC market, Tikri, plastic waste was found dumped on vacant plot along the road and remains of burnt waste was found (Coordinates: 28.66525°N, 76.95749°E).
- IX. Many units (approx. more than 20) were found engaged in the activity of PVC insoles/Shoes upper and soles/ soft PVC units were found on the outskirts of PVC market, Tikri, along Firni Road, near Shree RamchanderJi Dharam Kanta. Very large quantity (several tonnes) of PVC and rubber shoe soles were found kept inside the temporary structure units, encroached on road, in open plots. Many trucks were seen carrying these PVC/rubber soles in and out of the area. Almost in the whole street, PVC/rubber sole scrap was found illegally dumped on the roads outside all of the units creating encroachment on public land and vacant plots (coordinates- 28.67766N, 76.96875E).

The Hon'ble Supreme Court in its order dated 07.05.2004 in Writ Petition WP(C) No. 4677 of 1985 titled as "M.C. Mehta Vs. Union of India & Others", directed that all industrial units operating in non-conforming/ residential areas of Delhi in violation of the Master Plan of Delhi have to be closed down/ shifted by the concerned land-owning agencies.

In view of the above, you are kindly requested to look into the matter urgently and direct the concerned officials to take immediate and necessary action at their end as per Master Plan Delhi and submit an Action Taken Report (ATR) directly to the Hon'ble NGT, with a copy to the DPCC at the earliest.

  
 Ajeeta Agrawal  
 (Additional Director, CMC-VI)

**Copy to:**

1. Vice-Chairman, Delhi Development Authority (DDA), DDA B-Block, 1st Floor, Vikas Sadan, INA, New Delhi-110023- to take necessary action at your end as per MPD for the areas/points pertaining to your department and send ATR to Hon'ble NGT directly with a copy to DPCC.
2. Masterfile, CMC-VI

Annexure - 3

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-B, DELHI IT PARK, SHASTRI PARK, DELHI -110053 Visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a> Email us at: <a href="mailto:emc6dpcc2025@gmail.com">emc6dpcc2025@gmail.com</a>	
	<i>By Speed Post</i>	

E.File No.: DPCC-H1013/4/2025-Legal/ 453 - 56

Date: 18/06/2025

To,

Vice-Chairman,  
Delhi Development Authority (DDA)  
DDA B-Block, 1st Floor, Vikas Sadan, INA,  
New Delhi-110023

**Subject: Hon'ble NGT matter in OA No. 155/2024 titled "Mahavir Singh vs. GNCTD" Reg. Illegal Dumping and Burning of Plastic and E-Waste at various location in West District of Delhi.**

Sir/Madam,

This has reference to Hon'ble NGT matter in OA No. 155/2024 titled "Mahavir Singh vs. Government of NCT of Delhi", wherein allegations have been made regarding illegal burning and dumping of plastic and electronic waste at various locations in the West and South-West District of Delhi.

In compliance to the Hon'ble NGT order, inspections were conducted by officials of DPCC at various locations on 16.05.2025 & 23.05.2025. During the inspection on 16.05.2025 at the **New PVC Market in Tikri Kalan (Coordinates: 28.67042°N, 76.96453°E)**, the following observations were made:

- A board was found installed at the starting of the market that the land pertains to Delhi Development Authority.
- **Large-scale dumping** of segregated plastic waste is taking place at the site.
- **Illegal encroachment and dumping** of waste materials on public roads and open spaces were observed.
- A significant number of trucks and other heavy motor vehicles were found transporting plastic waste to the said site and found unloading on public place such as roads and open plots.

The Hon'ble Supreme Court in its order dated 07.05.2004 in Writ Petition WP(C) No. 4677 of 1985 titled as "M.C. Mehta Vs. Union of India & Others", directed that all industrial units operating in non-conforming/residential areas of Delhi in violation of the Master Plan of Delhi have to be closed down/ shifted by the concerned land-owning agencies.

In view of the above, you are kindly requested to look into the matter urgently and direct the concerned officials to take immediate and necessary action at their end as per Master Plan Delhi and submit an Action Taken Report (ATR) directly to the Hon'ble NGT, with a copy to the DPCC at the earliest.



**Ajeeta Agrawal**  
(Additional Director, CMC-VI)

Copy to:

1. The Executive Engineer (DDA), Delhi Development Authority, WD 7(DMD 5), DDA, Paschim Vihar, New Delhi - 110063.
2. Masterfile, CMC-VI